IV. (a) Annual Report of the Chit-taranjan National Cancer Institute, Calcutta, for the year 1990-91.

(b) Animal Accountg of the Chitaranjan National Cancer Institute, Cal cutta, for th<sub>e</sub> year 1990-91 and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above, [Placed in Library. *See* No. LT-2624/92]

V. (a) Annual Report and Accounte of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the ye&r 1990H91, together with the Audit Report on the Accounts.

Review by Government on the working of the above Institute.

Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Lib-*See* No. LT-2626/92]

VI. (a) Annual Report and Accounts of the National Institute of Naturo pathy, Pune, for the year 1990-91.

Review by Government <sub>O</sub>n the working of the above Institute.

Satement giving reasons for the delay in laying the papers mentioned a\* (a) above. [Placed in Library. *See* No. LT-2623/92]

VII. A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare (Department of Health): —

(i) G.S.R. No. 281(E), dated the! 29th May, 1991 publishing the Prevention of Food Adulteration (Fourth Amendment) Rules, 1990 under section 23(2) of the Prevention of Food Adulteration Act, 1954.

(ii) G.S.R. No. 648(E), dated the 25th October, 1991, publishing the corrigendum to G.S.R. No. 281(E), dated the 29th May, 1991. (iii) Statement giving reasons for the delay in laying the Notification mentioned at (i) above. [Placed in Library. *See* No. LT-2486/92].

THE DEPUTY CHAIRMAN: Shrimati M. M. Jacob. I am sorry. Shri M. M\* Jacob.

SHRI M. M. JACOB: Madam, I don't have even a Shrimati.

THE DEPUTY CHAIRMAN; Mr. Jacob, if Members can call me Sir, I can. call you Shrimati.

I. Various Ads enacted by the President.

IT. Notification of the Delhi Admintatraljtan.

SHRI M. Mi. JACOB: I lay on the Table:----

I. A copy each (in English and Hindi) of the following Ads enacted by the President, under sub-sectiom (2) of section 3 of the Jammu and Kash mir State Legislature (Delegation 3 of Powers) Act, 1992:—

(i) The Jammu and Kashmir Laws (Amendment) Act, 1992 (No. 3 of 1992). [Placed in Library. See No. LT-257/92]

(ii) The Jammu and Kashmir Disturbed Areas Act, 1992 (No. 4 of 1992). [Placed in' Library. See No. LT-2577-92]

II. A copy (in Einglish and Hindi) of the Delhi Administration. Notificafon No. 570/Spl./Cell (PHQ), dated the 23rd October, 1991, publishing the Union Territory of Delhi Swimming Pools (Licensing and Controlling) (Amendment) Regulations, 1991, under sub-section (2) of section 148 of the Delhi Police Act, 1978. ] Placed Jn Librray. See No. LT-2578/92]

## DOCUMENT "PROGRAMME OF ACTION—NATIONAL SPORTS POLICY, AUGUST, 1992"

## 239 Papers Laid

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF YOUTH AFFAIRS AND SPORTS WITH ADDI-TIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): Madam, I lay on the Table a copy (in English and Hindi) of the document entitled "Pro gramme of Acation—National Sports Policy", August, 1992. [Placed in Library. See No. LT-2575[92]

- I. Accounts (1990-91) of the Indian Institutes of Technology, Madras and Bombay and related papers.
- II. Rcpfart and Accounts (1990-91) of the Khuda Bakhsh Oriental Public Library, Patna and related papers.
- III.Report (1990-91) of (he Visva-Bharati,, SaurinikeSan and related papers.
- IV.Report (199091) of the Indian Institutes of Technology, Madras and Bombay and related papers.

KUMARI SELJA: Madam, I lay on the Table: —

I. (1) A copy each (in English and Hind!) of the following paper <sub>s</sub> under sub-saction (4) of section 23 of

the Institute of Technology Act, 1961:—

(i) Annual Accounts of the Indian Institute of Technology, Madras, for the year 1990-91 and the Audit Report thereon [Placed in Library. *See* No. LT-2644j92']

(ii) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 1990-91 and the Audit Report thereon. (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. LT-2644-A/92].

II. (1) A copy each (in English and Hindi) of the followiing papers, under

section 21 of the Khuda Bakhsh Oriental Public Library Act. 1969:—

(i) Annual Report and Accounts of the Khuda Baksh Oriental Public Library, Patna, for the year 1990-91, together with the<sup>1</sup> Audit Report on !he Accounts.

(ii) Review by Government on the working of the above Library.

(2) Statement (in Engish and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-2653]92].

III. (1) A copy each (in English and Hindi) of the following papers, under subsection (4) of section 35 of the Visva-Bharati Act, 1951;—

(i) Annual Report of the Visva-Bharati, Santiniketan, for the year 1990-91.

(ii) Review by Government on the working of ithe Visva-Bharati. ("Placed in Library. See No. LT-2654|92]

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

IV. A copy each (In English and Hindi) of the following papers:—

(i) (a) Annual Report of the Indian Institute of Technology, Madras, for the year 1990-91.

(b) Review by Government on the working of the above Institute. [Placed in. Library. See No. L.T-2642/92]

(ii) (a) Annual Report of the Indian Institute of Technolpgy, Bombay, for the year 1990-91.

(b) Review by Government on the working of the above Institute.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library. *See* No. LT-2643[92].